

IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH (COURT – II)
(Through Hybrid Mode)

Item No.110

CP (CAA) No. 12/Chd/Hry/2023
(2nd Motion)

IN THE MATTER OF:

SSK Automotive Pvt. Ltd

...

Transferor Company

With

HGI Automotive Pvt. Ltd.

...

Transferee Company

Under Section: 230-232, CA 2013

Order delivered on 10.04.2024

Due to paucity of time, the matter could not be taken up today, hence adjourned to 31.05.2024.

Sd/-

Court Officer